

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

INDO GREEN PROJECTS LIMITED (IGPL)

(Regd. Office: 22A, Jagjivan Mansion, Room No.11, 1ST Floor, 2nd Fanaswadi, Dadiseth Agiary Lane, Mumbai-400 002)

The details subsequent to the completion of the Offer made vide Public Announcement dated May 5, 2008 and June 25, 2008 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by Industrial Investment Trust Limited (hereinafter referred to as 'Acquirer') to acquire upto 9,98,180 equity shares of Rs. 10/- each representing 20% of the voting capital of IGPL at a price of Rs. 38/- ('Offer Price') payable in cash are as under:

1.	Name of the Target Company	:	INDO GREEN PROJECTS LIMITED
2.	Name and Address of the Acquirer	:	INDUSTRIAL INVESTMENT TRUST LIMITED Regd. Off.: Rajabhadur Mansion, 2 nd Floor, 28, Bombay Samachar Marg, Mumbai-400 001. Tel No.: 022- 22660765, Fax No.:022-22651105.
3.	Name of Manager to the offer	:	SYSTEMATIX CORPORATE SERVICES LTD
4.	Name of Registrar to the offer	:	PURVA SHAREGISTRY (INDIA) PVT LTD
5.	Offer details	:	
	a) Date of Opening of the Offer	:	July 02, 2008 (Wednesday)
	b) Date of Closing of the Offer	:	July 21, 2008 (Monday)
6.	Details of the acquisition:	:	

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 38/- per share Not Applicable		Rs.38/- per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer(s) before MOU / P.A.	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU or Market Purchases	25,03,900	50.17	25,03,900	50.17
(iv)	Shares acquired in the Open Offer	9,98,180	20.00	9,98,180	20.00
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 3,79,30,840		Rs. 3,79,30,840	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer(s) (ii+iii+iv+vi)	35,02,080	70.17	35,02,080	70.17
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer 24,87,000 (49.83%)	Post Offer 14,88,820 (29.83%)	Pre Offer 24,87,000 (49.83%)	Post Offer 14,88,820 (29.83%)

1.	Status of Escrow Account	:	Balance amount lying in the Escrow is yet to be released to the Acquirer.
2.	Payment of Interest, if any	:	Not Applicable
3.	Status of Investor Compliances received, if any	:	Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in. The Acquirer and its Directors accept full responsibility jointly and severally for the information contained in this announcement and also for the obligations of Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of Acquirer

SYSTEMATIX CORPORATE SERVICES LTD

JK Somani Building, 2nd Floor,
British Hotel Lane, Fort, Mumbai-400 023.
Tel: (022) 30298005/8281. Fax: (022) 22675191
E-Mail: hari@systematixgroup.in
SEBI Regd. No.: INM 00000 4224
Contact Person: Mr. Hari Surya



SYSTEMATIX GROUP

Place : Mumbai
Date : July 31, 2008